

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6868

ANSWERED ON:11.05.2005

ALLEGED IRREGULARITIES IN PURCHASE OF MEDICINES AND EQUIPMENTS

Jogi Shri Ajit

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether various alleged irregularities regarding the purchase of machines, consumable items, and imported equipments by the various Government hospitals have come to the notice of the Government;
- (b) if so, the details of such cases detected during the last one year;
- (c) the action taken by the Government against those officials who were found guilty; and
- (d) the amount of loss to the Government hospitals on account of such alleged irregularities?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (d) In so far as Central Government Hospitals are concerned, no case of alleged irregularities regarding the purchase of machines, consumable items, and imported equipments has been reported in last one year.